GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2616 ANSWERED ON:28.08.2012 URBAN INFRASTRUCTURE DEVELOPMENT

Azad Shri Kirti (Jha);Joshi Shri Pralhad Venkatesh;Naik Dr. Sanjeev Ganesh;Patil Shri A.T. Nana;Rawat Shri Ashok Kumar;Reddy Shri K. Jayasurya Prakash;Singh Shri Pradeep Kumar;Sule Supriya ;Tanwar Shri Ashok

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to formulate a National Urbanisation Policy in view of the increasing population in the country including metro cities;
- (b) if so, the details and the objectives thereof;
- (c) the details of cities/towns selected for providing basic facilities like water, road, power etc. in the country during each of the last three years and the current year;
- (d) the achievement made during the above period, State-wise and city/town-wise; and
- (e) the funds sanctioned/released and tilized for urban infrastructure development keeping in view the increasing urban population during the said period, State-wise and city/town-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) No, Madam.
- (b) Does not arise.
- (c) to (e): The details of Urban Development Schemes being implemented in various States in the Country are as follows
- (i) Jawaharlal Nehru National Urban Renewal Mission (JNNURM), a reform driven scheme was launched on 3rd December, 2005 with the objective of fast track development of cities across the country, focusing on bringing about efficiency in urban infrastructure service delivery mechanisms, community participation and accountability of Urban Local Bodies and Parastatal agencies towards citizens and to ensure sustainable development of cities during the Mission period 2005-12.

Under, Urban Infrastructure & Governance (UIG) sub mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), the government has taken up reforms driven and fast track development of 65 selected cities across the country. Under UIG, Water supply and Roads are inter-alia the admissible component for grant of Additional Central Assistance (ACA) to the States. A State-wise detail of projects sanctioned with approved cost and ACA committed and funds released for utilization during the last three years and current year is enclosed at Annexure-I.

(ii) Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), one of the sub-components of JNNURM, all cities / towns as per 2001 census except cities/towns covered under UIG, were eligible to be covered. The components for assistance under the Scheme include all urban infrastructure development projects including water supply and sanitation.

Under UIDSSMT, 807 towns covered with an approved cost of `1402095.73 lakh involving central commitment of `113126.08 lakh and an amount of `907579.90 lakh has been released to the States. A State-wise details of projects sanctioned with approved cost and ACA committed and funds released for utilization during the last three years and current year is given at Annexure-II

(iii) The Ministry of Urban Development (MoUD) is implementing the North Eastern Region Urban Development Programme (NERUDP) with the financial assistance from Asian Development Bank (ADB) in the capital cities of 5 North Eastern States viz. Agartala (Tripura), Aizawl (Mizoram), Gangtok (Sikkim), Kohima (Nagaland), and Shillong (Meghalaya) covering priority urban services in (i) Water Supply, (ii) Sewerage and Sanitation, and (iii) Solid Waste Management sectors spread over a period of six years from 2009-10 to 2015-16.

Capital cities of 5 North Eastern States viz. Agartala (Tripura), Aizawl (Mizoram), Gangtok (Sikkim), Kohima (Nagaland), and Shillong (Meghalaya) have been selected. The projects are scheduled to be completed by 2015. Funds released and utilized under NERUDP is as below.

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Sl.No 2009-10 2010-11 2011-12 2012-13
1 2 3 4 5
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Nagaland 5.00 3.57 10.55 1.14 Mizoram 6.00 8.46 11.55 -Meghalaya 4.00 3.37 6.18 -Sikkim 3.00 0.90 7.05 1.17 Tripura 3.90 3.22 7.28 -

- (iii) 10% Lump-sum Provision Scheme for North Eastern Region including Sikkim became operational in the Ministry of Urban Development from the financial year 2001-02. It is now under implementation as per guidelines of Non-Lapsable Central Pool of Resources(NLCPR) and the Ministry's instructions on the same. 10% of the Annual Plan Budget of the Ministry is earmarked for implementation of Projects/Schemes for the North-Eastern States including Sikkim.
- 105 towns are selected for providing basic facilities under 10% lumpsum scheme for the benefit of North Eastern Region including Sikkim. The details of funds released during last three years and current year i.e.2009-10, 2010-11, 2011-12 and 2012-13, Statewise and town-wise are at Annexure-IIIA and Annexure-IIIB respectively.
- (iv) The pilot scheme of Urban Infrastructure Development in Satellite Towns around Seven Mega-Cities (UIDSST), i.e. Mumbai, Kolkata, Delhi, Chennai, Hyderabad, Bangalore and Ahmedabad have been launched.
- 8 towns are selected under Urban Infrastructure Development Scheme in Satellite towns around seven megacities. The details of funds released during last three years and current year i.e 2009-10, 2010-11, 2011-12 and 2012-13, State-wise and town-wise are at Annexure-IV A and Annexure-IV B.
- (v) In the Sub-mission on Urban Infrastructure and Governance (UIG), Bus funding Project is one of the components under JnNURM. Under this project, the States, as a one-time measure have been provided financial assistance for purchase of buses for their urban transport system. The financing is meant exclusively for City Bus Service and Bus Rapid Transit System (BRTS) for all mission cities.

Under this package, Total 15260 buses to 31 States / UTs were approved with the total estimated cost of `4723.97 crore. The Government of India share i.e. Additional Central Assistance is `2088.80 crore. Out of this amount, an amount of `1425.26 crore has been released to the States / UTs. City-wise details of release is at Annexure-V. More than 12930 modern buses have been procured by States / UTs (Annexure-VI).